

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/36609/2024 BLAPL/12649/2024	RAM MALAKAR VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PIPLI /298 /2023 J.M.F.C.,PIPLI(Puri) GR/0000461/2023
2	D-BLAPL/37677/2024 BLAPL/12650/2024	NETRA SAGARIA VS STATE OF ODISHA	SEPHALEE DAS VS	KOMNA PS /136 /2022 A.D.J.,NAWAPARA(Nuapada) ST/0000003/2023
3	D-BLAPL/37136/2024 BLAPL/12651/2024	RUDRA NAHAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KHALLIKOTE /368 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000900/2024
4	D-BLAPL/37153/2024 BLAPL/12652/2024	DEEPAK SAMAL @ RAJA VS STATE OF ODISHA	SK. ZAFARULLA VS	BINJHARPUR /580 /2024 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000156/2024
5	D-BLAPL/37680/2024 BLAPL/12653/2024	AKASH PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	KENDRAPARA SADAR /49 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrap Spl/0000094/2024
6	D-BLAPL/37160/2024 BLAPL/12654/2024	SUKRA KABASI VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	MALKANGIRI /180 /2020 DISTRICT AND SESSIONS JUDGE,MALK CT/0000100/2024
7	D-BLAPL/37163/2024 BLAPL/12655/2024	SANTOSH MADI VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	MALKANGIRI /248 /2023 DISTRICT AND SESSIONS JUDGE,MALK CT/0000099/2024
8	D-BLAPL/37681/2024 BLAPL/12656/2024	MANAS BEHERA @ THAKARA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /374 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000903/2024
9	D-BLAPL/37211/2024 BLAPL/12657/2024	MANTU DONGRI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KORAPUT TOWN /264 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000793/2024
10	D-BLAPL/37286/2024 BLAPL/12658/2024	BINOD KUMAR RAM VS STATE OF ODISHA	SATYAPADA SHARMA VS	RAGHUNATHPALI /473 /2024 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000112/2024
11	D-BLAPL/37685/2024 BLAPL/12659/2024	AKASH MUKHI @ BADAL VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /565 /2024 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000991/2024

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12	D-BLAPL/34171/2024 BLAPL/12660/2024	JUNESH RAITA @ RAITO VS STATE OF ODISHA	S.S.RAY (2) VS	ADVA /63 /2021 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000057/2021
13	D-BLAPL/36977/2024 BLAPL/12661/2024	JAGAN MALLICK@PAKANA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// S.D.J.M.,CUTTACK SADAR(Cuttack) 2(C)CC/0000074/2024
14	D-BLAPL/35823/2024 BLAPL/12662/2024	SIMA @ HIMANCHAL BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /768 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000582/2024
15	D-BLAPL/35814/2024 BLAPL/12663/2024	KAMBHUPANI DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /768 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000582/2024
16	D-BLAPL/35826/2024 BLAPL/12664/2024	NILANCHAL BEHERA @ NILA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /768 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000582/2024
17	D-BLAPL/37343/2024 BLAPL/12665/2024	BIKRAM SEKHAR MALLICK @ PINTU VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	LAXMISAGAR P.S. /175 /2009 A.D.J.,BHUBANESWAR(Khordha) CT/0000113/2010
18	D-BLAPL/35819/2024 BLAPL/12666/2024	GHANA @ NABAGHANA DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /768 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000582/2024
19	D-BLAPL/37590/2024 BLAPL/12667/2024	SARAT LENKA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /72 /2021 GRAM NYAYALAYA AT BRAHMAGIRI GR/0001358/2021
20	D-BLAPL/36975/2024 BLAPL/12668/2024	DEEPAK KUMAR PRADHAN VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIANTA P.S. /482 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001914/2024
21	D-BLAPL/37433/2024 BLAPL/12669/2024	PAPU @ DHIRENDRANATH BARAL VS STATE OF ODISHA	ANUPAM RATH VS	PURI TOWN /320 /2024 S.D.J.M.,PURI(Puri) GR/0000786/2024
22	D-BLAPL/37683/2024 BLAPL/12670/2024	MANGAT RAM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /181 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000074/2021
23	D-BLAPL/37713/2024	BHOSKO SARAF @ BHASKO SARAF @ BHUSKO SARAF	SATYA NARAYAN MISHRA 4	KHARIAR /265 /2024

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	BLAPL/12671/2024	VS STATE OF ODISHA	VS	J.M.F.C.,KHARIAR(Nuapada) CT/0000263/2024
24	D-BLAPL/37696/2024 BLAPL/12672/2024	NABIN KUMAR BIBHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /2 /2009 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000002/2009
25	D-BLAPL/37715/2024 BLAPL/12673/2024	LITU @ DEBI PRASAD DAS VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MARSHAGHAI /151 /2024 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000232/2024
26	D-BLAPL/37722/2024 BLAPL/12674/2024	SAROJ JENA @ SAROJ KUMAR JENA VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000080/2024
27	D-BLAPL/37726/2024 BLAPL/12675/2024	SHARUK KHAN VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	BARBIL /109 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000055/2023
28	D-BLAPL/37640/2024 BLAPL/12676/2024	CHANDAN KUMAR SETHI VS STATE OF ODISHA	HARAPRASAD SAHU VS	DIGAPAHANDI /422 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000500/2024
29	D-BLAPL/37641/2024 BLAPL/12677/2024	PRAKASH PRADHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) 2(A)CC/0000052/2024
30	D-BLAPL/37673/2024 BLAPL/12678/2024	PATITA BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /488 /2024 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000222/2024
31	D-BLAPL/37324/2024 BLAPL/12679/2024	AJIT KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /23 /2021 3RD ADDL DISTRICT JUDGE, BALASOR Spl/0000291/2024
32	D-BLAPL/37689/2024 BLAPL/12680/2024	NARAYAN NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /110 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000099/2024
33	D-BLAPL/37439/2024 BLAPL/12681/2024	SIBA @ SIBANANDA BARIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	ANGUL TOWN /839 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001713/2024
34	D-BLAPL/37757/2024 BLAPL/12682/2024	LOKANATH MALLICK VS	AMIT BISWAL VS	/ /0 2ND A.D.J.,KHURDA(Khordha)

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35	D-BLAPL/37642/2024 BLAPL/12683/2024	STATE OF ODISHA ADMA BEKA VS	SARBESWAR SAHOO VS	TR/0000075/2023 PODIA PS /26 /2020 A.D.J.,MALKANGIRI(Malkangiri) CT/0000005/2021
36	D-BLAPL/35581/2024 BLAPL/12684/2024	STATE OF ODISHA DEEPAK KUMAR JENA VS	SUKANTA KUMAR NAYAK VS	JAJPUR TOWN /381 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0002548/2024
37	D-BLAPL/37686/2024 BLAPL/12685/2024	STATE OF ODISHA KUNDAN MUKHI VS	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /565 /2024 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000991/2024
38	D-BLAPL/37631/2024 BLAPL/12686/2024	STATE OF ODISHA BANALA JAKRAY @ B. JAKRAY VS	AMULYA RATNA PANDA VS	KORAPUT TOWN /52 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000158/2024
39	D-BLAPL/37690/2024 BLAPL/12687/2024	STATE OF ODISHA SANTOSH KUMAR MOHANTY @ PINTU VS	ASIT KUMAR JENA VS	LAXMIPUR /43 /2024 J.M.F.C.,LAXMIPUR(Koraput) GR/0000087/2024
40	D-BLAPL/37737/2024 BLAPL/12688/2024	STATE OF ODISHA BALARAM DAS VS	LALATENDU SAMANTARAY VS	KHALLIKOTE /949 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002261/2024
41	D-BLAPL/37692/2024 BLAPL/12689/2024	STATE OF ODISHA SONIA GOLARY @ JETIA VS	ASIT KUMAR JENA VS	CHITRAKONDA /110 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000099/2024
42	D-BLAPL/37752/2024 BLAPL/12690/2024	STATE OF ODISHA UMESH CHANDRA RANA VS	AMITAV TRIPATHY VS	BOLANGIR SADAR /502 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0002293/2024
43	D-BLAPL/37693/2024 BLAPL/12691/2024	STATE OF ODISHA SUNIL MEHER VS	SURYAKANTA DWIBEDI VS	PATNAGARH /349 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001374/2024
44	D-BLAPL/37743/2024 BLAPL/12692/2024	STATE OF ODISHA SOUMYA RANJAN PANDA VS	TARA PRASAD MOHAPATRA VS	/ /0 SPECIAL JUDGE, PURI(Puri) TR/0000100/2024
45	D-BLAPL/37744/2024 BLAPL/12693/2024	STATE OF ODISHA PABANA BARIKA @ PRAKASH @ JHADIA VS	SARAT KUMAR JENA VS	/ /0 SPL JUDGE, KHALLIKOTE(Ganjam) 2(A)CC/0000048/2012

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46	D-BLAPL/37645/2024 BLAPL/12694/2024	SANAT KUMAR PURI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KHANTAPADA /288 /2023 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) ST/0000141/2024
47	D-BLAPL/37699/2024 BLAPL/12695/2024	BIKASH MUKHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /244 /2024 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) ST/0000230/2024
48	D-BLAPL/37751/2024 BLAPL/12696/2024	RAJIB RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLANGIR SADAR /502 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0002293/2024
49	D-BLAPL/37700/2024 BLAPL/12697/2024	BALARAM MEHER VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHY VS	SAMBALPUR VIGILANCE /19 /2024 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000012/2024
50	D-BLAPL/37703/2024 BLAPL/12698/2024	KRUSHNA SWAIN @ KATAKI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /306 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001666/2024
51	D-BLAPL/37755/2024 BLAPL/12699/2024	RASMITA PATTANAYAK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PIRAHAT P.S /212 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0002351/2024
52	D-BLAPL/37775/2024 BLAPL/12700/2024	ABHIMANYU KAR VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /272 /2023 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000426/2023
53	D-BLAPL/37762/2024 BLAPL/12701/2024	NIBASI JENA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	/ /0 SPL JUDGE, KHALLIKOTE(Ganjam) 2(A)CC/0000012/2024
54	D-BLAPL/37790/2024 BLAPL/12702/2024	SAKIR SEKH VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000153/2023
55	D-BLAPL/37760/2024 BLAPL/12703/2024	GANESH MALLICK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	AIR FIELD P.S. /226 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000706/2024
56	D-BLAPL/37764/2024 BLAPL/12704/2024	MANOJ RAJ VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /238 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000266/2024
57	D-BLAPL/37820/2024	JAGA@JAGAN SETHY@SETHI	SANTOSH KUMAR MAHANTY	DIGAPAHANDI /420 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12705/2024	VS STATE OF ODISHA	VS	J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000495/2024
58	D-BLAPL/37544/2024 BLAPL/12706/2024	BIJAYA JAGARANGA VS STATE OF ODISHA	RAKESH BEHERA VS	GUNUPUR /216 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000107/2024
59	D-BLAPL/37709/2024 BLAPL/12707/2024	BIKRAM KUMAR SAHOO VS STATE OF ODISHA	KABIRAJ PRADHAN VS	NACHUNI /11 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh ST/0000127/2023
60	D-CMAPL/51923/2024 CMAPL/444/2024	HEMALATA PATRA VS SARASWATI PATRA	SAMAYA KUMAR RAY VS	// () //
61	D-CONTAC/47654/2024 CONTAC/6/2024	SUPRIYA NAIK VS LT. GENERAL AJAY KUMAR SINGH, ASC,RECORDS	AKSHAYA KUMAR NAYAK VS	// () //
62	D-CONTC/52008/2024 CONTC/8152/2024	PITAMBARA ROUT VS SATYABRATA SAHU, I.A.S.	ADV. VS	// () //
63	D-CONTC/51677/2024 CONTC/8153/2024	SHUPRABHA MAHAPATRA VS SATYABRATA SAHU, ADDL CHIEF SECY. HOME DEPT.	ADV. VS	// () //
64	D-CONTC/51915/2024 CONTC/8154/2024	BIPIN PANGI VS SUSHREE SAGARIKA SARANGI, LAO, KORAPUT	BISWARANJAN DALAI VS	// () //
65	D-CONTC/51917/2024 CONTC/8155/2024	UDAYA MAJHI VS GOVIND MOHAN, SECY., HOME DEPT.	BISWARANJAN DALAI VS	// () //
66	D-CONTC/50929/2024 CONTC/8156/2024	RAJESH KUMAR ROUT VS VINIT AGARWAL,S.P,PURI	ADV. VS	// () //
67	D-CONTC/51612/2024 CONTC/8157/2024	DIKHIT BEHERA VS SUSHIL KUMAR LOHANI,SECY. PR. AND DW. DEPT.	ADV VS	// () //
68	D-CONTC/51613/2024 CONTC/8158/2024	ASHOK KUMAR JENA VS	ADV VS	// ()

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69	D-CONTC/52024/2024 CONTC/8159/2024	P.ANVESHA REDDY, COLLECTOR AND D.M, JAJPUR SADASIBA BISWAL VS NIRANJAN BEHERA, D.E.O,JAGATSINGHPUR	ADV. VS	// // ()
70	D-CONTC/52027/2024 CONTC/8160/2024	DIBYABHARATI NAYAK @ MOHAPATRA VS NARAYAN SAHOO, B.D.O., KANAS	PRIYABRATA MOHAPATRA VS	// // ()
71	D-CONTC/52030/2024 CONTC/8161/2024	NIRANJAN PATRA VS NIRANJAN BEHERA, D.E.O., JAGATSINGHPUR	ADV. VS	// // ()
72	D-CONTC/52036/2024 CONTC/8162/2024	KRANTI RATHA VS PRAVAKAR BISWAL, DIST. LABOUR OFFICER, KHORDHA	ADV. VS	// // ()
73	D-CONTC/52057/2024 CONTC/8163/2024	MD.MOTIULLAH VS MANORANJAN MALLIK, DIRECTOR, SECONDARY EDUCATION,ODISHA	ADV. VS	// // ()
74	D-CONTC/52022/2024 CONTC/8164/2024	DILLIP PANDA VS P.ANVESHA REDDY, I.A.S.	ADV. VS	// // ()
75	D-CONTC/52089/2024 CONTC/8165/2024	BALARAM KHETI VS ER. NARESH KUMAR BARIK, EXECUTIVE ENGINR., TEL IRRIGATION DIVISION, SONEPUR	ADV. VS	// // ()
76	D-CONTC/52098/2024 CONTC/8166/2024	PRATAP KUMAR SETH VS KUKUMINA DAS, REGISTRAR, FAKIR MOHAN UNIVERSITY, BALASORE	ADV. VS	// // ()
77	D-CONTC/52093/2024 CONTC/8167/2024	KHURDA SPORTS ASSOCIATION VS BIBHAS RANJAN PANIGRAHI, O.A.S.	BISHWARANJAN SAHU VS	// // ()
78	D-CONTC/52207/2024 CONTC/8168/2024	ARDHENDU SARANGI VS GIRISH S.N., I.A.S,	ADV. VS	// // ()
79	D-CONTC/52213/2024 CONTC/8169/2024	MANOJ KUMAR JENA VS BISWANATH SAHU, O.E.S (1)	ADV. VS	// // ()

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80	D-CONTC/52217/2024 CONTC/8170/2024	SUKUMAR RAY VS BISWANATH SAHU, O.E.S. (1)	ADV. VS	// () //
81	D-CRLA/37498/2024 CRLA/1295/2024	SANURJYA NAIK VS STATE OF ODISHA	ARJUN NAIK VS	THUAMUL RAMPUR /21 /2015 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000002/2015
82	D-CRLA/37665/2024 CRLA/1296/2024	SUBALA@SUBAL BISWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	AGALPUR /186 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000048/2024
83	D-CRLA/36830/2024 CRLA/1297/2024	JIBARDHAN@SAMARU ROUT VS STATE OF ODISHA	SARAT KUMAR JENA VS	BHATILI /102 /2021 A.D.J.,BARGARH(Bargarh) Spl/0000025/2021
84	D-CRLA/37040/2024 CRLA/1298/2024	GOBINDA SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	KAKATAPUR /53 /2017 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000084/2017
85	D-CRLA/37431/2024 CRLA/1299/2024	SANKAR BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	GOSANINUAGAM /11 /2013 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000216/2017
86	D-CRLA/37458/2024 CRLA/1300/2024	KALIA@RASHMIRANJAN NAYAK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	MARSHAGHAI /14 /2012 AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000084/2016
87	D-CRLA/37724/2024 CRLA/1301/2024	HIMANSHU SEKHAR MAJHI VS STATE OF ODISHA	SITIKANT MISHRA VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000017/2024
88	D-CRLA/36438/2024 CRLA/1302/2024	SANYA POLAI@SANYASI POLEI@SANIA POLAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /20 /202 ADJ,KODALA(Ganjam) ST/0000035/2021
89	D-CRLA/37662/2024 CRLA/1303/2024	BIBHUNANDAN KESHORI NAYAK VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	VIGILANCE PS (BERHAMPUR) /58 /2017 SPECIAL JUDGE (VIGILANCE), PHULBA TR/0000011/2024
90	D-CRLMA/37623/2024 CRLMA/213/2024	DHRUBA CHARAN MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DELANGA /94 /2020 J.M.F.C.,PIPILI(Puri) GR/0000272/2020
91	D-CRLMC/36938/2024	SK.RAHEMTULLAH@RICKY	PRADEEP KUMAR DAS	BHADRAK TOWN /199 /2020

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	CRLMC/4751/2024	VS STATE OF ODISHA	VS	S.D.J.M.,BHADRAK(Bhadrak) GR/0001242/2020
92	D-CRLMC/37243/2024 CRLMC/4752/2024	DR HARINDER SINGH VS STATE OF ODISHA	JAGJIT SINGH CHHABRA VS	BRAJARAJNAGAR /187 /2019 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000242/2022
93	D-CRLMC/37601/2024 CRLMC/4753/2024	PUJA RANI VS DEVENDRA KUMAR @ DINESH THAKUR	PRATIK DASH VS	/ /0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA ICC/0000146/2023
94	D-CRLMC/37615/2024 CRLMC/4754/2024	TITU SAHU VS STATE OF ODISHA	JIBAN RANJAN DASH VS	KEGAON /110 /2022 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGUDA CT/0000350/2022
95	D-CRLMC/35193/2024 CRLMC/4755/2024	SOUMYA RANJAN PANDA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JENAPUR /106 /2021 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000041/2021
96	D-CRLMC/35816/2024 CRLMC/4756/2024	DEEPAK MOHAPATRA VS STATE OF ODISHA	BIJAY JENA VS	RAJAKANIKA /147 /2017 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) GR/0000036/2017
97	D-CRLMC/36819/2024 CRLMC/4757/2024	MD HASAN SIBANI @ SIVANI @ SIBANI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /93 /2017 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000524/2017
98	D-CRLMC/37521/2024 CRLMC/4758/2024	CHINMAYA KAR VS PARSURAM DAS	KASHINATH PATTANAIK VS	/ /0 J.M.F.C.(IV),CUTTACK(Cuttack) ICC/0000513/2022
99	D-CRLMC/37573/2024 CRLMC/4759/2024	SARAJU @ SAROJ NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /26 /2000 J.M.F.C.,TALCHER(Anugul) GR/0000073/2000
100	D-CRLMC/37528/2024 CRLMC/4760/2024	LINGRAJ THAPA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GOCHHAPADA /54 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000061/2023
101	D-CRLMC/37658/2024 CRLMC/4761/2024	DURGA CHARAN SAHOO @ BEHERA VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /154 /2022 S.D.J.M.,JAGATSINGHPUR(Jagatsinghpur) GR/0000521/2022
102	D-CRLMC/37704/2024 CRLMC/4762/2024	SIBA RAM SUANSIA @ SHIBARAM SUANSIA VS	JYOTIRMAYA SAHOO VS	KODALA /106 /2011 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam)

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103	D-CRLMC/32504/2024 CRLMC/4763/2024	STATE OF ODISHA GOLAPI RAY VS	NIHAR RANJAN SAHOO VS	GR/0000238/2011 ORKEL /163 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000034/2023
104	D-CRLMC/33598/2024 CRLMC/4764/2024	STATE OF ODISHA NIHARIKA PANDA VS	PRADEEP KUMAR DASMOHAPATRA VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack)
105	D-CRLMC/37019/2024 CRLMC/4765/2024	SURYAMANI TRIPATHY CHANDAN ROUT VS	ANUGRAHA NARAYAN SAMANTRAY VS	ICC/0000805/2024 / /0 J.M.F.C.,ERASAMA(Jagatsinghapur)
106	D-CRLMC/37192/2024 CRLMC/4766/2024	STATE OF ODISHA RAJIV MUNDHRA VS	JAYDEEP PAL VS	CMC/0000054/2018 / /0 S.D.J.M.,CUTTACK SADAR(Cuttack)
107	D-CRLMC/37866/2024 CRLMC/4767/2024	STATE OF ODISHA SOUDAMINI PRADHAN VS	SANJAY KUMAR PRADHAN VS	ICC/0000239/2019 BAIDYANATHPUR /345 /2012 S.D.J.M.,BERHAMPUR(Ganjam)
108	D-CRLMP/37292/2024 CRLMP/1744/2024	STATE OF ODISHA BHAGABAN ROUT VS	SUSANTA KUMAR BARAL VS	GR/0001683/2012 AUL /497 /2024 () //
109	D-CRLMP/36967/2024 CRLMP/1745/2024	STATE OF ODISHA LELIHAN TANDI VS	SAHASRA JYOTI NANDA VS	BODEN /144 /2024 () //
110	D-CRLREV/36220/2024 CRLREV/718/2024	STATE OF ODISHA AYUSH BALIARSINGH VS	MANAS KUMAR CHAND VS	KHURDA SADAR /241 /2024 A.D.J.,BHUBANESWAR(Khordha) CRA/0000133/2024
111	D-CRLREV/36615/2024 CRLREV/719/2024	STATE OF ODISHA ASHOK KUMAR PANNA VS	RANJITA SINGH VS	CYBER CRIME AND ECONOMIC OFFENSES J.M.F.C,REAMAL(Debagarh) CT/0000437/2023
112	D-CRLREV/33507/2024 CRLREV/720/2024	STATE OF ODISHA SUNIL PRADHAN VS	BIBEKANANDA MAHAPATRA VS	NAYAKOT /159 /2024 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) CRA/0000010/2024
113	D-CRLREV/33508/2024 CRLREV/721/2024	STATE OF ODISHA SUNIL PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	BARBIL /228 /2024 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) CRA/0000011/2024

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114	D-CRLREV/37337/2024 CRLREV/722/2024	ARUN KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	CUTTACK VIGILANCE /86 /2012 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/000036/2017
115	D-CRLREV/37712/2024 CRLREV/723/2024	BHOLANATH PANDEY VS SWAYAM SIDDHA SAHU	MOHAMMAD MUSTAQ ANSARI VS	MAHILA PS SAMBALPUR /42 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) CMC/0000370/2023
116	D-FAO/48063/2024 FAO/569/2024	SUKANTI KAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000396/2015
117	D-FAO/50606/2024 FAO/570/2024	M/S TP NORTHERN ODISHA DISTRIBUTION LTD.(TPNODL),KEONJHAR VS COMMISSIONER FOR EMPLOYEES COMPENSATION -CUM- DIVISIONAL LABOUR	SATYA SMRUTI MOHANTY VS COMMISSIONER,KEONJHAR	// ADM COMNR.FOR WORKMEN COMPEN EC/0000010/2016
118	D-MACA/47838/2024 MACA/1278/2024	MANAGER (LEGAL), M/S NATIONAL INSURANCE CO.LTD.,CUTTACK VS SNEHALATA PANDA	MAHITOSH SINHA VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000108/2020
119	D-MACA/47845/2024 MACA/1279/2024	D.M., NATIONAL INSURANCE CO.LTD.,BBSR VS RABI NAIK	MAHITOSH SINHA VS	// ADDL.SESSION JUDGE CUM SPL.JUDGE Mac/0000006/2018
120	D-MACA/47846/2024 MACA/1280/2024	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., SAMBALPUR VS SUPHALA DASH	MAHITOSH SINHA VS	// DIST.AND SESSIONS JUDGE,BARGARH Mac/0000020/2021
121	D-MACA/51296/2024 MACA/1281/2024	YASRAJ KUMAR PARIDA VS RAMANANDA SARKAR	RAJIB LOCHAN PATTNAIK VS	// DISTRICT AND SESSIONS JUDGE,NAWA Mac/0000004/2018
122	D-MACA/51526/2024 MACA/1282/2024	BIPUL BIHARI SIKDAR VS MAHARAJ BISWAS	DHANANJAYA MUND VS	// DISTRICT AND SESSIONS JUDGE,MALK Mac/0000008/2022
123	D-MACA/51779/2024 MACA/1283/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., SAMBALPUR VS SUSAMA SAHOO	G.P.DUTTA VS	// DISTRICT & SESSIONS JUDGE,BOUDH Mac/0000011/2011
124	D-MACA/51850/2024 MACA/1284/2024	MANAGER, MAGMA HDI GENERAL INSURANCE CO. LTD., BBSR VS SANTI MANDAL	G.P.DUTTA VS	// DISTRICT AND SESSIONS JUDGE,MALK Mac/0000010/2022
125	D-MACA/51920/2024	THE NEW INDIA ASSURANCE COMPANY LTD., CUTTACK	SUSANTA KUMAR DASH	//

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	MACA/1285/2024	VS SULACHANA NALLA	VS	A.D.J.,RAYGADA(Rayagada) Mac/0000028/2017
126	D-MATA/47662/2024 MATA/438/2024	VIKRANT SWAIN VS NIRLIPTA SWAIN	MANOJ KUMAR PATI VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000041/2016
127	D-MATA/50221/2024 MATA/439/2024	VARANASI LAXMI SUJATA VS MANGU VENKATECHALA RAVI PARTHA SARATHI	ASWINI KUMAR DASH VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000101/2023
128	D-MATA/51077/2024 MATA/440/2024	PRIYANKA SNIGDHA JENA VS MD. SIDDIQUE ALLI HASSAN	ALEKH CHANDRA MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000039/2024
129	D-MATA/51937/2024 MATA/441/2024	PRATIKSMIT SWARUP VS DURGESH NANDINI	PRASHANTA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, BOUDH(Baudh CP/0000024/2021
130	D-MATA/51976/2024 MATA/442/2024	BHUBANESWAR VAISHNAV@BHUWNESHWAR VAISHNAV VS SARASWATI DAS	DHANANJAYA MUND VS	// JUDGE,FAMILY COURT,JEYPORE(Korap CP/0000054/2023
131	D-MATA/51990/2024 MATA/443/2024	SUBRAT UPADHYAYA VS UDDHABA SADANGI	JUBARAJ RANA VS	// JUDGE FAMILY COURT, SONEPUR(Sone CP/0000044/2023
132	D-RSA/48784/2024 RSA/481/2024	PRATIMA KISAN VS BASIL KUJUR	AKSHAYA KUMAR SAHOO VS	// DISTRICT AND SESSIONS JUDGE,DEOG RFA/0000035/2022
133	D-RSA/50800/2024 RSA/482/2024	MADHUSUDAN BARIK VS PRAFULLA CHANDRA BARIK	SAMIR KUMAR MISHRA(SR.ADV.) VS	// ADDL.SESSIONS JUDGE,KARANJIA(Ma RFA/0000005/2019
134	D-RVWPET/51616/2024 RVWPET/305/2024	SEKH MOHAMMAD VS DILSHAD BEGUM	DHANANJAYA MUND VS	// () //
135	D-RVWPET/51637/2024 RVWPET/306/2024	BHUMISUTA NAIK VS BHUBANESWAR SAHU	DEBASISH PATNAIK VS	// () //
136	D-STREV/51713/2024 STREV/48/2024	STATE OF ODISHA VS	SUNIL MISHRA,S.C.(C.T.) VS	// JUDICIAL MEMBER, ODISHA SALES TA

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137	D-TRP(C)/51739/2024 TRP(C)/401/2024	M/S. STEEL AUTHORITY OF INDIA LTD.,ROURKELA VARSHA DASH VS SANGRAM KESHARI SAHU	TUSAR KUMAR MISHRA VS	Sa/0000126/2012 // JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000825/2024
138	D-TRP(C)/51788/2024 TRP(C)/402/2024	SANGEETA BEHERA VS SARTHAK SAMAL	PABITRA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur) CP/0000368/2024
139	D-TRP(C)/51848/2024 TRP(C)/403/2024	SEEMA BEHERA VS ASHISH KUMAR BEHERA	AMIT PRASAD BOSE VS	// JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur) CP/0000136/2024
140	D-TRP(C)/51859/2024 TRP(C)/404/2024	BABITA PATTANAİK VS PRADEEP KUMAR MOHANTY@BULU	RAJIB LOCHAN PATTANAİK VS	// JUDGE, FAMILY COURT, NAYAGARH(Nayagarh) CRMC/0000187/2020
141	D-TRP(C)/52002/2024 TRP(C)/405/2024	SRUSTIDHARA BEHERA VS JAYDEV MANDAL	BHASKAR CHANDRA PANDA VS	// 7TH M.A.C.T.,CUATTACK(Cuttack) MACT/0000433/2022
142	D-TRP(C)/52038/2024 TRP(C)/406/2024	SMITASHREE KABI @ DAS VS SISIRA KUMAR DAS	SRICHARAN DAS VS	// JUDGE FAMILY COURT, KENDRAPARA(Kendrapara) CP/0000288/2024
143	D-TRPCRL/37395/2024 TRPCRL/111/2024	GOURI SHNKAR MISHRA VS DIPTI PRIYADARSINI PANDA	SATYABRATA MOHANTY VS	//0 J.M.F.C.,JAJPUR ROAD(Jajapur) DV M.C./0000020/2024
144	D-TRPCRL/37434/2024 TRPCRL/112/2024	GIRIJA NANDAN JENA VS JITAMITRA SWAIN	SUSANTA KUMAR BARAL VS	MADHUPATNA /262 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) DV M.C./0000139/2024
145	D-TRPCRL/37761/2024 TRPCRL/113/2024	SABITA BARADA VS STATE OF ODISHA	RABINDRA NATH BARIK VS	SARANAKUL /68 /2024 A.D.J,ODAGAON(Nayagarh) TR/0000001/2024
146	D-TRPCRL/37579/2024 TRPCRL/114/2024	NAMITA PANIGRAHI VS STATE OF ODISHA	ABESH KAMAL VS	MARKAT NAGAR /214 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000930/2023
147	D-WA/51884/2024 WA/3336/2024	STATE OF ODISHA VS CHANDRAKANTI KUMBHAR	PRAVAT KUMAR PANDA,A.S.C VS	// () //

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148	D-WA/51889/2024 WA/3337/2024	STATE OF ODISHA VS PRAMOD KUMBHAR	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
149	D-WA/51890/2024 WA/3338/2024	STATE OF ODISHA VS JAJNYA NARAYAN PATTANAYAK	BIBEKANANDA NAYAK,A.G.A VS	// 0 //
150	D-WA/51919/2024 WA/3339/2024	STATE OF ODISHA VS UPENDRA KUMAR MISHRA	SANJAY RATH, A.G.A. VS	// 0 //
151	D-WA/51921/2024 WA/3340/2024	STATE OF ODISHA VS MAMATA BASTIA	SASWAT DAS, A.G.A. VS	// 0 //
152	D-WA/51933/2024 WA/3341/2024	STATE OF ODISHA VS SEBATI BISI	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
153	D-WA/51940/2024 WA/3342/2024	STATE OF ODISHA VS KALINGA PANDA	SATYA BRATA MOHANTY,A.G.A VS	// 0 //
154	D-WA/51835/2024 WA/3343/2024	SANTOSH KUMAR PATTANAIAK VS M/S. ODISHA MINING CORPORATION LIMITED., BBSR	DURGESH NARAYAN RATH VS	// 0 //
155	D-WA/51941/2024 WA/3344/2024	STATE OF ODISHA VS DR. AMIYA RANJAN BARIK	SASWAT DAS , A.G.A VS	// 0 //
156	D-WA/51891/2024 WA/3345/2024	STATE OF ODISHA VS KAILASH MAHANANDA	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
157	D-WA/51980/2024 WA/3346/2024	STATE OF ODISHA VS BALAKRUSHNA BHANJA	SUMAN PATTANAYAK , A.G.A VS	// 0 //
158	D-WA/51981/2024 WA/3347/2024	STATE OF ODISHA VS SUMIT KUMAR PADHAN	PRAVAT KUMAR PANDA , A.S.C VS	// 0 //
159	D-WA/51982/2024	STATE OF ODISHA	SANJAY RATH, A.G.A.	//

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	WA/3348/2024	VS BALUNKESWAR BISWAL	VS	0 //
160	D-WA/51984/2024 WA/3349/2024	STATE OF ODISHA VS NIKUNJA KISHORE MOHANTY	SANJAY RATH ,A.G.A VS	// 0 //
161	D-WP(C)/51969/2024 WP(C)/31660/2024	ANANTA CHARAN BEHERA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
162	D-WP(C)/52004/2024 WP(C)/31661/2024	RAMA CHANDRA SAHOO @ RAM CHANDRA SAHOO VS UNION OF INDIA	SOUMYA MISHRA VS	// 0 //
163	D-WP(C)/51978/2024 WP(C)/31662/2024	PRAJNA PARAMITA PANIGRAHI VS HINDUSTAN AERONAUTICS LIMITED, BENGALURU	MIHIR KANTA RATH VS	// 0 //
164	D-WP(C)/52016/2024 WP(C)/31663/2024	JADUNATH MAHAPATRA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
165	D-WP(C)/51949/2024 WP(C)/31664/2024	BIBHRANTA KUMAR PATRO VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
166	D-WP(C)/49685/2024 WP(C)/31665/2024	SUKANTI MISHRA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
167	D-WP(C)/51814/2024 WP(C)/31666/2024	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
168	D-WP(C)/51521/2024 WP(C)/31667/2024	KISHORE CHANDRA DASH VS COMMISSIONER CUM SECY TO GOVT OF ODISHA, BBSR	BIJAYA KUMAR SAHOO VS	// 0 //
169	D-WP(C)/51725/2024 WP(C)/31668/2024	MANOJ KUMAR PALO VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
170	D-WP(C)/51902/2024 WP(C)/31669/2024	UTTAM KUMAR SAHU VS	DIGAMBARA MISHRA VS	// 0

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171	D-WP(C)/51882/2024 WP(C)/31670/2024	STATE OF ODISHA SIDDHIRIDDHI INTERNATIONAL PRIVATE LIMITED,KEONJHAR VS SUBHASISH DAS	RAJJEET ROY VS	// // 0 //
172	D-WP(C)/51868/2024 WP(C)/31671/2024	KANHU CHARAN OJHA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
173	D-WP(C)/51998/2024 WP(C)/31672/2024	SUKANTA KUMAR BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
174	D-WP(C)/51934/2024 WP(C)/31673/2024	JATIN KUMAR MOHANTY VS ODISHA SMALL INDUSTRIES CORPORATION LIMITED,CUTTACK	SARBESWAR SAHOO VS	// 0 //
175	D-WP(C)/51962/2024 WP(C)/31674/2024	SANDEEP KUMAR SAHOO VS EMPLOYEES STATE INSURANCE CORPORATION, BBSR	SAURAV TIBREWAL VS	// 0 //
176	D-WP(C)/51950/2024 WP(C)/31675/2024	UMA TARAI VS STATE OF ORISSA	JAYANTA KUMAR MAJHI VS	// 0 //
177	D-WP(C)/51979/2024 WP(C)/31676/2024	PABITRA BENIA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
178	D-WP(C)/52013/2024 WP(C)/31677/2024	MADHAB KUMAR GOAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
179	D-WP(C)/51997/2024 WP(C)/31678/2024	PREMANANDA AYACH VS STATE OF ORISSA	KIRTAN DANG VS	// 0 //
180	D-WP(C)/50392/2024 WP(C)/31679/2024	BAURIBANDHU DAKUA VS STATE OF ODISHA	OMKAR DEVDAS VS	// 0 //
181	D-WP(C)/50395/2024 WP(C)/31680/2024	SUDARSHAN JENA VS STATE OF ODISHA	OMKAR DEVDAS VS	// 0 //

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182	D-WP(C)/52007/2024 WP(C)/31681/2024	SANTANU KUMAR DAS VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
183	D-WP(C)/52125/2024 WP(C)/31682/2024	INSECTIKA BIOTECH PRIVATE LIMITED, BBSR VS ICAR- CENTRAL INSTITUTE OF FRESHWATER AQUACULTURE (ICAR-CIFA), BBSR	NISHIKANTA MOHAPATRA VS	// 0 //
184	D-WP(C)/52046/2024 WP(C)/31683/2024	M/S ASHOK KUMAR SINGH, JHARSUGUDA VS ASST. COMMISSIONER, GST AND CENTRAL EXCISE, JHARSUGUDA DIVISION	KAJAL SAHOO VS	// 0 //
185	D-WP(C)/52052/2024 WP(C)/31684/2024	ABHISHEK PATNAIK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
186	D-WP(C)/52012/2024 WP(C)/31685/2024	SUDIPTA KUMAR SATAPATHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
187	D-WP(C)/52120/2024 WP(C)/31686/2024	M/S. METACHEM ENTERPRISES, ROURKELA, SUNDERGARH VS STATE OF ODISHA	PRABHU PRASAD MOHANTY VS	// 0 //
188	D-WP(C)/50398/2024 WP(C)/31687/2024	ARJUNA BISOI VS STATE OF ODISHA	OMKAR DEVDAS VS	// 0 //
189	D-WP(C)/52041/2024 WP(C)/31688/2024	SANJIB KUMAR JENA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
190	D-WP(C)/52037/2024 WP(C)/31689/2024	BIJAYA KUMAR CHOUDHURY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
191	D-WP(C)/52034/2024 WP(C)/31690/2024	JAMUNA HEMBRUM VS STATE OF ORISSA	GYANESWAR SATPATHY VS	// 0 //
192	D-WP(C)/52033/2024 WP(C)/31691/2024	MADAN MOHAN GUPTA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
193	D-WP(C)/52119/2024	M/S PALTRONICS ALLIED INDUSTRIES PVT LTD,BBSR	TANMAY MISHRA	//

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	WP(C)/31692/2024	VS UNION OF INDIA	VS	0 //
194	D-WP(C)/52042/2024 WP(C)/31693/2024	RAMESH CHANDRA SETHI VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
195	D-WP(C)/52162/2024 WP(C)/31694/2024	DEBASISH NAYAK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
196	D-WP(C)/52020/2024 WP(C)/31695/2024	B-ONE BUSINESS HOUSE PRIVATE LIMITED, KHORDHA VS THE DY. GENERAL MANAGER (ELECTRICAL), TPCODL, KHORDHA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
197	D-WP(C)/52003/2024 WP(C)/31696/2024	PINTU SAMAL VS UNION OF INDIA	SOUMYA MISHRA VS	// 0 //
198	D-WP(C)/52095/2024 WP(C)/31697/2024	ARUN KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
199	D-WP(C)/51229/2024 WP(C)/31698/2024	SATYENDU MALLIK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
200	D-WP(C)/52053/2024 WP(C)/31699/2024	KALPANA SINGH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
201	D-WP(C)/52185/2024 WP(C)/31700/2024	SRUSTIDHAR DAS VS COLLECTOR, MAYURBHANJ	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
202	D-WP(C)/51420/2024 WP(C)/31701/2024	NARENDRA PRASAD BEHERA VS COLLECTOR, BALASORE	UMAKANTA MISHRA VS	// 0 //
203	D-WP(C)/52186/2024 WP(C)/31702/2024	BRUNDABAN PRUSTY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
204	D-WP(C)/52050/2024 WP(C)/31703/2024	JUGMAJYOTI PANDA VS	MANAS RANJAN KHATUA VS	// 0

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205	D-WP(C)/52054/2024 WP(C)/31704/2024	STATE OF ODISHA GANESHWARA SAHOO VS	BIBHU PRASAD TRIPATHY VS	// // 0
206	D-WP(C)/52146/2024 WP(C)/31705/2024	STATE OF ODISHA SIBA SHANKAR PATTANAYAK VS	BINI MISHRA VS	// // 0
207	D-WP(C)/52051/2024 WP(C)/31706/2024	STATE OF ODISHA KAILASH CHANDRA RATH VS	PRAVAT KUMAR NAYAK VS	// // 0
208	D-WP(C)/52096/2024 WP(C)/31707/2024	STATE OF ODISHA SATYANARAYAN BASTIA VS	SAMBEET PATTANAYAK VS	// // 0
209	D-WP(C)/52067/2024 WP(C)/31708/2024	STATE OF ODISHA RASMITA SWAIN VS	SAIBRATA RATH VS	// // 0
210	D-WP(C)/52063/2024 WP(C)/31709/2024	STATE OF ODISHA M/S.HOTEL SURAJ PALACE, BBSR VS	SUVASHISH PATTANAIAK VS	// // 0
211	D-WP(C)/51716/2024 WP(C)/31710/2024	M/S. PLANET HOSPITALITY SERVICES, BBSR M.PUJA VS	SHASHI BHUSAN JENA VS	// // 0
212	D-WP(C)/52060/2024 WP(C)/31711/2024	STATE OF ODISHA SASHI DEI VS	MANAS RANJAN KHATUA VS	// // 0
213	D-WP(C)/52047/2024 WP(C)/31712/2024	STATE OF ODISHA M/S.PARADEEP PHOSPATES LTD, BBSR VS	KAJAL SAHOO VS	// // 0
214	D-WP(C)/50399/2024 WP(C)/31713/2024	ASSISTANT COMMISSIONER, GST (APPEALS), BBSR BASURAM PURIA VS	OMKAR DEVDAS VS	// // 0
215	D-WP(C)/51333/2024 WP(C)/31714/2024	STATE OF ODISHA SNEHALATA KAMILA VS	AKSHYANGSHU SEKHAR NANDY VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/52073/2024 WP(C)/31715/2024	ARJUN PARAJA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
217	D-WP(C)/52192/2024 WP(C)/31716/2024	LAXMI NARAYAN MISSION SHAKTI SELF HELP GROUP , BAUDPUR, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
218	D-WP(C)/51431/2024 WP(C)/31717/2024	LAXMAN AMAT VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //
219	D-WP(C)/52171/2024 WP(C)/31718/2024	KIAMANI MADHEI @ KISMANI MADHEI VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
220	D-WP(C)/52188/2024 WP(C)/31719/2024	TUSARKANTA PANDA VS COLLECTOR, MAYURBHANJ	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
221	D-WP(C)/52097/2024 WP(C)/31720/2024	RAJU PATRA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
222	D-WP(C)/52189/2024 WP(C)/31721/2024	BHASKAR BARIK VS COLLECTOR, MAYURBHANJ	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
223	D-WP(C)/51973/2024 WP(C)/31722/2024	SURABHI PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
224	D-WP(C)/52218/2024 WP(C)/31723/2024	PRASHANT KUMAR GUPTA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
225	D-WP(C)/52215/2024 WP(C)/31724/2024	TAPAN KUMAR PRADHAN VS STATE OF ODISHA	ASHUTOSH MISHRA VS	// 0 //
226	D-WP(C)/52026/2024 WP(C)/31725/2024	SHREEMAYEE SWETA SNIGDHA MISHRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
227	D-WP(C)/51584/2024	SRIKANTA SUNDAR NAYAK	MANAS RANJAN KHATUA	//

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	WP(C)/31726/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/52180/2024 WP(C)/31727/2024	SANDHYARANI JHANKAR VS STATE OF ODISHA	BIPLABA P.B. BHALI VS	// 0 //
229	D-WP(C)/48533/2024 WP(C)/31728/2024	SABITRI NAIK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
230	D-WP(C)/48954/2024 WP(C)/31729/2024	BIMAL LOCHAN SAHU VS NARAYAN PRASAD SAHU	SOUGAT DASH VS	// 0 //
231	D-WP(C)/52061/2024 WP(C)/31730/2024	KUSUMABALA BARIK VS THE TAHASILDAR, MARSHAGHAI, KENDRAPARA	LAMBODAR PRADHAN VS	// 0 //
232	D-WP(C)/51232/2024 WP(C)/31731/2024	SUBRAT KAR VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
233	D-WP(C)/52163/2024 WP(C)/31732/2024	SURENDRA NATH LENKA VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
234	D-WP(C)/51719/2024 WP(C)/31733/2024	PUNJAB NATIONAL BANK, CUTTACK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
235	D-WP(C)/52236/2024 WP(C)/31734/2024	GUJIDARADA SERVICE CO OPERATIVE SOCIETY, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
236	D-WP(C)/52088/2024 WP(C)/31735/2024	SURENDRA BHAGAT VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
237	D-WP(C)/52239/2024 WP(C)/31736/2024	NABIN KIRAN WOMEN SELF HELP GROUP, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
238	D-WP(C)/52076/2024 WP(C)/31737/2024	SANJEEB KUMAR SAHU VS	PRASANTA KUMAR TRIPATHY VS	// 0

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239	D-WP(C)/52087/2024 WP(C)/31738/2024	STATE OF ODISHA SANTOSH KUMAR CHAND VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
240	D-WP(C)/51974/2024 WP(C)/31739/2024	STATE OF ODISHA SATYA PRAKASH SWAIN VS	ABINASH BARIK VS	// // 0
241	D-WP(C)/52247/2024 WP(C)/31740/2024	STATE OF ORISSA RUNA MALLICK VS	TRILOCHAN NANDA VS	// // 0
242	D-WP(C)/52106/2024 WP(C)/31741/2024	STATE OF ODISHA UTKAL KESHORI DAS VS	DHARMENDRA SETHY VS	// // 0
243	D-WP(C)/52222/2024 WP(C)/31742/2024	STATE OF ODISHA KAMAL LOCHAN BEHERA VS	SATYAJIT MOHAPATRA (2) VS	// // 0
244	D-WP(C)/48955/2024 WP(C)/31743/2024	STATE OF ODISHA BIMAL LOCHAN SAHU VS	SOUGAT DASH VS	// // 0
245	D-WP(C)/51993/2024 WP(C)/31744/2024	BASANTI BEHERA RASHMIKANTA MUDULI VS	BRUNDABAN ROUT VS	// // 0
246	D-WP(C)/52043/2024 WP(C)/31745/2024	STATE OF ODISHA ITISHREE MOHANTY VS	DEBARANJAN RAY VS	// // 0
247	D-WP(C)/51961/2024 WP(C)/31746/2024	STATE OF ODISHA DIPTI PRASAD DASH VS	AMLAN SHAKTI PAUL VS	// // 0
248	D-WP(C)/52045/2024 WP(C)/31747/2024	SUCHITRA BHATTABRAHMA KHULANA SETHI VS	MANAS RANJAN KHATUA VS	// // 0
249	D-WP(C)/52103/2024 WP(C)/31748/2024	STATE OF ODISHA SABITRI BESAN VS	PRAFULLA KUMAR KAR VS	// // 0
		ADDL COMMISSIONER SETTLEMENT AND CONSOLIDATION,BARGARH		//

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250	D-WP(C)/51879/2024 WP(C)/31749/2024	INDUSIND BANK LTD.,CUTTACK VS NABIN KUMAR MOHANTY	SASWAT K. ACHARYA VS	// 0 //
251	D-WP(C)/52048/2024 WP(C)/31750/2024	SABITA BEHERA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
252	D-WP(C)/47620/2024 WP(C)/31751/2024	ABINASH SWAIN VS STATE OF ODISHA	AMIYA KUMAR MISHRA VS	// 0 //
253	D-WP(C)/52068/2024 WP(C)/31752/2024	M/S BAJARANGBALI COAL AGENCY AND S.L FILLING CENTRE, DHENKANAL VS ADDITIONAL CT AND GST OFFICER, CT AND GST CIRCLE, DHENKANAL	PRAKASH KUMAR JENA VS	// 0 //
254	D-WP(C)/50435/2024 WP(C)/31753/2024	BRAJAMOHAN NAYAK VS UNION OF INDIA	GOPAL KRUSHNA NANDA VS	// 0 //
255	D-WP(C)/51958/2024 WP(C)/31754/2024	PRASANTA KUMAR MALIK VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
256	D-WP(C)/52198/2024 WP(C)/31755/2024	M/S FAMOUS SECURITY SERVICE, BBSR VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
257	D-WP(C)/52111/2024 WP(C)/31756/2024	PURAN MAJHI VS A.O.CUM ASST. CONSERVATOR OF FOREST, BOLANGIR	SUSHANTA KUMAR JOSHI VS	// 0 //
258	D-WP(C)/51957/2024 WP(C)/31757/2024	JIBARDHAN MENDALI VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	// 0 //
259	D-WP(C)/52172/2024 WP(C)/31758/2024	SUBRAT MISHRA VS STATE OF ODISHA	CHANDIPRASAD SAHANI VS	// 0 //
260	D-WP(C)/52070/2024 WP(C)/31759/2024	SUKRU CHANDRA DALAI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
261	D-WP(C)/52083/2024	BHAGIRATHI CHHOTARAY	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/31760/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/52084/2024 WP(C)/31761/2024	NILIMA TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
263	D-WP(C)/51177/2024 WP(C)/31762/2024	SALIM KHAN VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
264	D-WP(C)/52285/2024 WP(C)/31763/2024	DIPTI RANJAN NAYAK VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
265	D-WP(C)/51487/2024 WP(C)/31764/2024	DILIP KUMAR MISHRA VS STATE OF ODISHA	BHARAT JALLI VS	// 0 //
266	D-WP(C)/52085/2024 WP(C)/31765/2024	YASHOBANTA NAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
267	D-WP(C)/52177/2024 WP(C)/31766/2024	SURYA PANDEY VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
268	D-WP(C)/52118/2024 WP(C)/31767/2024	SARAT CHANDRA PRADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
269	D-WP(C)/52122/2024 WP(C)/31768/2024	BASANTA KUMAR BAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
270	D-WP(C)/51730/2024 WP(C)/31769/2024	DEBJANI PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
271	D-WP(C)/52077/2024 WP(C)/31770/2024	NANI GOPAL DAS VS THE TAHASILDAR, MAHAKALAPARA, KENDRAPARA	LAMBODAR PRADHAN VS	// 0 //
272	D-WP(C)/52086/2024 WP(C)/31771/2024	BISHESWAR SAHU VS	SWAPNIL ROY VS	// 0

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273	D-WP(C)/52138/2024 WP(C)/31772/2024	STATE OF ODISHA ELEVAR DIGITEL INFRASTRUCTURE PRIVATE LIMITED., MUMBAI VS COLLECTOR CUM DIST. MAGISTRATE, GANJAM	SAMARENDRA KUMAR MOHANTY VS	// // 0 //
274	D-WP(C)/52143/2024 WP(C)/31773/2024	GANANATH SETHY VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //
275	D-WP(C)/52149/2024 WP(C)/31774/2024	M/S JASODA NURSING SCHOOL, SUBARNAPUR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
276	D-WP(C)/52193/2024 WP(C)/31775/2024	CHAITANYA BARIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
277	D-WP(C)/52287/2024 WP(C)/31776/2024	THE EXECUTIVE ENGINEER (ELECTRICAL), KED, KHORDHA, TPCODL VS GHANASHYAM MOHARANA	LALIT KUMAR MAHARANA VS	// 0 //
278	D-WP(C)/52094/2024 WP(C)/31777/2024	LEENA MISHRA VS SURAJ KUMAR MATWANI @ MOTIWALA	BANSHIDHAR BAUG VS	// 0 //
279	D-WP(C)/51294/2024 WP(C)/31778/2024	RUNU PRADHAN VS GOVT OF ODISHA	DEBENDRA KUMAR DHAR VS	// 0 //
280	D-WP(C)/51629/2024 WP(C)/31779/2024	MAHANADI COALFIELDS LTD., SAMBALPUR VS CLAIMS COMMISSION, BBSR	DEBARAJ MOHANTY VS	// 0 //
281	D-WP(C)/52078/2024 WP(C)/31780/2024	KUNJA BIHARI NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
282	D-WP(C)/51641/2024 WP(C)/31781/2024	RASHMI PRAVA SAHOO VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
283	D-WP(C)/52232/2024 WP(C)/31782/2024	BHAGIRATHI LENKA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //

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284	D-WP(C)/50487/2024 WP(C)/31783/2024	DEBANANDA SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
285	D-WP(C)/52130/2024 WP(C)/31784/2024	CHANDRA SEKHAR MOHANTY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //
286	D-WP(C)/51522/2024 WP(C)/31785/2024	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
287	D-WP(C)/51735/2024 WP(C)/31786/2024	SUJIT MAHAKHUD VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
288	D-WP(C)/51448/2024 WP(C)/31787/2024	SOBHAGINI BADHAI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
289	D-WP(C)/52167/2024 WP(C)/31788/2024	BINDUSHREE BEHERA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
290	D-WP(C)/52168/2024 WP(C)/31789/2024	BINDUSHREE BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
291	D-WP(C)/52082/2024 WP(C)/31790/2024	ANAMA BAGARTI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
292	D-WP(C)/51812/2024 WP(C)/31791/2024	RASA BIHARI BEHERA VS STATE OF ODISHA	NARENDRA KUMAR DAS VS	// 0 //
293	D-WP(C)/51737/2024 WP(C)/31792/2024	BADAN KUMAR BEHERA VS THE STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// 0 //
294	D-WP(C)/50619/2024 WP(C)/31793/2024	SUMITRA BARIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
295	D-ABLAPL/37606/2024	JUTUKU BABINA RAO	KSHIROD KUMAR ROUT	CHATRAPUR /781 /2024

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	ABLAPL/14426/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/37634/2024 ABLAPL/14427/2024	SK RAJA VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	SPL.TASK FORCE /18 /2022 () //
297	D-ABLAPL/36305/2024 ABLAPL/14428/2024	SUDAM JHANKAR VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /58 /2015 () //
298	D-ABLAPL/36410/2024 ABLAPL/14429/2024	DEBENDRA KUMAR DAS VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	BALIKUDA /507 /2024 () //
299	D-ABLAPL/37636/2024 ABLAPL/14430/2024	KALANDI MALLIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BARI RAMACHANDRAPUR /598 /2024 () //
300	D-ABLAPL/37607/2024 ABLAPL/14431/2024	SUMAN MOHANTY @ SONU VS STATE OF ODISHA	SIMSON JENA VS	INFOCITY PS /578 /2024 () //
301	D-ABLAPL/37339/2024 ABLAPL/14432/2024	JAMBESWAR UDAYASINGH VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	NIRAKARPUR /304 /2024 () //
302	D-ABLAPL/37625/2024 ABLAPL/14433/2024	AMITA BEHERA VS STATE OF ODISHA	SAMARESH PATTANAİK VS	KUJANGA /590 /2024 () //
303	D-ABLAPL/37646/2024 ABLAPL/14434/2024	DEVRAJ SINGH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	INDUSTRIAL ESTATE PS /242 /2024 () //
304	D-ABLAPL/37373/2024 ABLAPL/14435/2024	BALARAM SWAIN @ BALIA SWAIN VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	BIDANASI /297 /2024 () //
305	D-ABLAPL/37563/2024 ABLAPL/14436/2024	PANCHANAN SAHU VS STATE OF ODISHA	BIKAS SWAIN VS	DHAULI PS /264 /2024 () //
306	D-ABLAPL/37648/2024 ABLAPL/14437/2024	AJAYA JENA VS	SATYAJIT MOHAPATRA VS	TIHIDI /434 /2024 ()

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307	D-ABLAPL/37651/2024 ABLAPL/14438/2024	STATE OF ODISHA SUSHANTA MAHANTA VS	ARIJEET MISHRA VS	// KALINGA NAGAR /315 /2024 ()
308	D-ABLAPL/37575/2024 ABLAPL/14439/2024	STATE OF ODISHA SOUMYAJIT BAG VS	DEBADEEPTA SAHOO VS	// / /0 ()
309	D-ABLAPL/37472/2024 ABLAPL/14440/2024	STATE OF ODISHA ABHISHEK MOHANTY VS	NIRANJAN LENKA VS	// BARIPADA TOWN /145 /2010 ()
310	D-ABLAPL/37650/2024 ABLAPL/14441/2024	STATE OF ODISHA DIBAKAR DAS @ BUTU VS	ARIJEET MISHRA VS	// KOREI /448 /2024 ()
311	D-ABLAPL/37481/2024 ABLAPL/14442/2024	STATE OF ODISHA RAJEEV RANJAN VS	PRASANTA KUMAR TRIPATHY VS	// / /0 ()
312	D-ABLAPL/37657/2024 ABLAPL/14443/2024	STATE OF ODISHA SARASWATI PRADHAN VS	BIBHUTI RANJAN MOHANTY VS	// KUJANGA /380 /2024 ()
313	D-ABLAPL/37664/2024 ABLAPL/14444/2024	STATE OF ODISHA RUDRA NARAYAN DAS VS	PRANAB RANJAN CHHATOI VS	// / /0 ()
314	D-ABLAPL/37668/2024 ABLAPL/14445/2024	STATE OF ODISHA SUBASINI NAYAK VS	SANGRAM RATH VS	// GOP /173 /2017 ()
315	D-ABLAPL/37574/2024 ABLAPL/14446/2024	STATE OF ODISHA BIREN NAIK VS	BAIDHAR SAHOO VS	// TARASINGI /362 /2024 ()
316	D-ABLAPL/37652/2024 ABLAPL/14447/2024	STATE OF ODISHA LADI ESWAR RAO VS	JEETENDRA SAHU VS	// GUNUPUR /122 /2015 SPECIAL JUDGE,GUNUPUR(Rayagada)
317	D-ABLAPL/36954/2024 ABLAPL/14448/2024	STATE OF ODISHA BIBEK NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	ICC/0000002/2023 DHENKANAL SADAR /916 /2024 () //

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318	D-ABLAPL/37669/2024 ABLAPL/14449/2024	RAJENDRA JENA @ CHIKUN JENA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHENKANAL SADAR /939 /2024 () //
319	D-ABLAPL/37429/2024 ABLAPL/14450/2024	HEMALATA DAS @ KUNI DAS VS STATE OF ORISSA	RAJENDRA NARAYAN ROUT VS	BARIPADA TOWN /134 /2024 () //
320	D-ABLAPL/37674/2024 ABLAPL/14451/2024	KAMESWAR NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	BISSAMCUTTACK /196 /2024 () //
321	D-ABLAPL/37182/2024 ABLAPL/14452/2024	SAHABUDDIN KHAN @ GURA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /347 /2024 () //
322	D-ABLAPL/37727/2024 ABLAPL/14453/2024	RAJKISHORE JENA VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /257 /2024 () //
323	D-ABLAPL/37679/2024 ABLAPL/14454/2024	KANHU BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	/ /0 () //
324	D-ABLAPL/37682/2024 ABLAPL/14455/2024	MINATI RANA @ MINATI PAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /295 /2024 () //
325	D-ABLAPL/37731/2024 ABLAPL/14456/2024	PUSPALATA JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	TIRTOL /599 /2024 () //
326	D-ABLAPL/37616/2024 ABLAPL/14457/2024	SANKHA CHARAN KISKU VS STATE OF ODISHA	GIRIJA PRASAD DUTTA VS	RAIRANGPUR TOWN /70 /2024 () //
327	D-ABLAPL/37684/2024 ABLAPL/14458/2024	RANJIT ATAJUALI @ ADAJUALI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /356 /2024 () //
328	D-ABLAPL/37734/2024 ABLAPL/14459/2024	BUDHADEB JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	TIRTOL /604 /2024 () //
329	D-ABLAPL/37617/2024	BABULI MOHANTA	GIRIJA PRASAD DUTTA	RAIRANGPUR TOWN /71 /2024

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	ABLAPL/14460/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/36552/2024 ABLAPL/14461/2024	SUBHENDU MISHRA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 () //
331	D-ABLAPL/37729/2024 ABLAPL/14462/2024	GANESH SAHOO @ GANESWAR SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 J.M.F.C.,BARAMBA(Cuttack) 2(A)CC/000067/2024
332	D-ABLAPL/37688/2024 ABLAPL/14463/2024	MANOJ KUMAR HUI VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /561 /2024 () //
333	D-ABLAPL/37735/2024 ABLAPL/14464/2024	BHAGIRATHI CHAMPATI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /306 /2024 () //
334	D-ABLAPL/37736/2024 ABLAPL/14465/2024	KARNADEB BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /305 /2024 () //
335	D-ABLAPL/37695/2024 ABLAPL/14466/2024	KASIM KHAN @ KASHIM KHAN VS STATE OF ODISHA	SANJIT MISHRA VS	ATHGARH /304 /2024 () //
336	D-ABLAPL/37738/2024 ABLAPL/14467/2024	KALI KIRAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /423 /2024 () //
337	D-ABLAPL/37769/2024 ABLAPL/14468/2024	PANCHANAN MALLIK @ PANCHUA MALLIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /31 /2024 () //
338	D-ABLAPL/36873/2024 ABLAPL/14469/2024	JITU DAS VS STATE OF ODISHA	ARCHANA BEHERA VS	DHAMNAGAR /404 /2023 () //
339	D-ABLAPL/37770/2024 ABLAPL/14470/2024	AJAY KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /247 /2024 () //
340	D-ABLAPL/37754/2024 ABLAPL/14471/2024	SYAMASUNDAR MALIK@SHYAM SUNDAR MALIK VS	BADAL KUMAR BEHERA VS	SORO /1024 /2024 ()

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341	D-ABLAPL/37375/2024 ABLAPL/14472/2024	STATE OF ODISHA PRIYANSHU PANDEY VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// PLANTSITE /263 /2016 () //
342	D-ABLAPL/37765/2024 ABLAPL/14473/2024	JAGAT SINGH VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //
343	D-ABLAPL/36264/2024 ABLAPL/14474/2024	SUBHASHMITA ROUT VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// BARI RAMACHANDRAPUR /480 /2024 () //
344	D-ABLAPL/37494/2024 ABLAPL/14475/2024	SOMANATH PRADHAN VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	// RAJNAGAR /421 /2024 () //
345	D-ABLAPL/36737/2024 ABLAPL/14476/2024	DINABANDHU DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// DHARMASALA /834 /2024 () //
346	D-ABLAPL/37697/2024 ABLAPL/14477/2024	PRABHUDATTA KARNA @ PRATAP KARNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BOUDH /398 /2024 () //
347	D-ABLAPL/36799/2024 ABLAPL/14478/2024	SOUBHAGYA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// PATKURA /257 /2024 () //
348	D-ABLAPL/37706/2024 ABLAPL/14479/2024	NAUSHAD ALAM VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /398 /2024 () //
349	D-ABLAPL/37466/2024 ABLAPL/14480/2024	LAXMIDHAR JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// SINGLA /195 /2024 () //
350	D-ABLAPL/37718/2024 ABLAPL/14481/2024	RABI @ RABINDRA MALIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// SUKINDA /72 /2019 () //
351	D-ABLAPL/37835/2024 ABLAPL/14482/2024	V VENU @ VELISETI BENU VS STATE OF ODISHA	DEVASHIS PANDA VS	// MALKANGIRI /401 /2020 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000850/2020

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352	D-ABLAPL/37781/2024 ABLAPL/14483/2024	SANTOSH KUMAR SAHU VS STATE OF ODISHA(VIG.)	ABHILASH MISHRA VS	SAMBALPUR VIGILANCE /12 /2021 () //
353	D-ABLAPL/36807/2024 ABLAPL/14484/2024	PRAFULLA AGASTI VS STATE OF ODISHA	GIRIDHARI SINGH VS	BASUDEVPUR /807 /2024 () //
354	D-ABLAPL/37139/2024 ABLAPL/14485/2024	SK.SOFIYAH ALI @ SUFIYAN KHAN VS STATE OF ODISHA	SONITA BISWAL VS	BINJHARPUR /319 /2020 () //
355	D-ABLAPL/37716/2024 ABLAPL/14486/2024	SUSANTA DAS VS STATE OF ODISHA	ANUPAM DASH VS	GRAM GANJAM /99 /2023 () //
356	D-ABLAPL/37717/2024 ABLAPL/14487/2024	ANUKULA PADMANABHA BEHERA @ ANUKULA PADMANABHO BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	RAYAGADA TOWN /190 /2021 () //
357	D-ABLAPL/37796/2024 ABLAPL/14488/2024	SINDHU A.S VS STATE OF ODISHA	RAMESH SAHOO VS	JHIRPANI P.S. /187 /2024 () //
358	D-ABLAPL/37654/2024 ABLAPL/14489/2024	SANTOSH NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KASHIPUR /12 /2024 () //
359	D-ABLAPL/37804/2024 ABLAPL/14490/2024	SANATAN MAHANKUDA VS STATE OF ODISHA	LAXMI CHARN BEHERA VS	BELLAGUNTHA /127 /2023 () //
360	D-ABLAPL/37811/2024 ABLAPL/14491/2024	SAGAR SWAIN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /717 /2024 () //
361	D-ABLAPL/37823/2024 ABLAPL/14492/2024	AJAYA KUMAR NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
362	D-ABLAPL/37825/2024 ABLAPL/14493/2024	MITA DAS VS STATE OF ODISHA	ABESH KAMAL VS	CHAULIAGANJA /319 /2024 () //
363	D-ABLAPL/37647/2024	MANISH AGARWAL	DEVASHIS PANDA	MALKANGIRI /401 /2020

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	ABLAPL/14494/2024	VS STATE OF ODISHA	VS	() //